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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 127/2017 in C.P. No. 59/73(4)/NCLT/AHM/2017**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017**

Name of the Company: Neesa Leisure Ltd.  
V/s.  
Beant Singh

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ASHOK SACHDEVA	A.R.		
2.	<del>BEANT SINGH</del>	<del>BEANT SINGH</del>	<del>BEANT SINGH</del>	<del>BEANT SINGH</del>

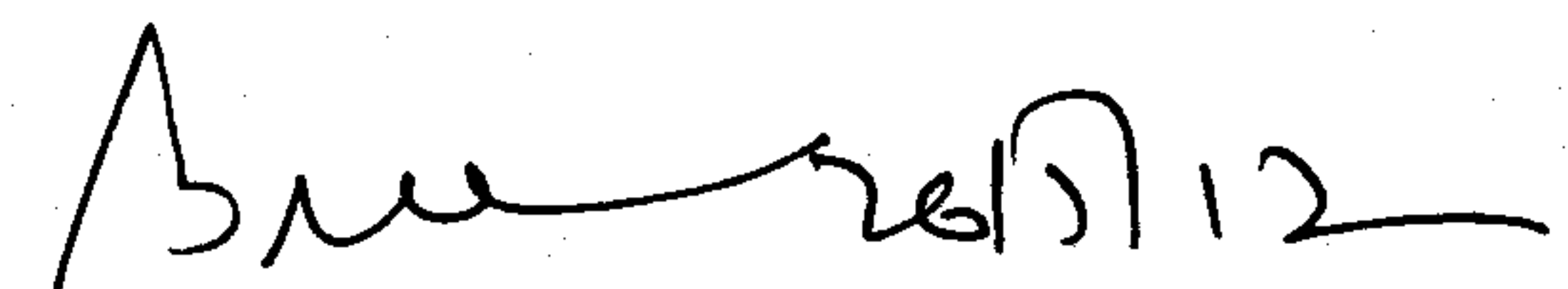
**ORDER**

Authorised Representative Mr. Ashok Sachdeva present for Respondent/ Original Petitioner.

Notice is given to Original petitioner.

Original Petitioner shall file reply within two weeks serving a copy in advance to the Original Respondent.

List the matter on 25.07.2017

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 26th day of May, 2017.